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Title: Secretary-General reported a message from Rajya Sabha that Rajya Sabha at its sitting held on the 3<sup>rd</sup> August, 2011, passed the Jawaharlal Institute of Post –Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2011.

SECRETARY-GENERAL: Madam Speaker, I have to report following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2011 which has been passed by the Rajya Sabha at its sitting held on the 3<sup>rd</sup> August, 2011."

2. Madam Speaker, I lay on the Table the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2011, as passed by Rajya Sabha on the 3<sup>rd</sup> August, 2011."

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